

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 190 OF 2018 &
IA NO. 878 OF 2018

Dated: 23rd August , 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Uttarakhand Power Corporation Ltd.

Versus

.... Appellant(s)

M/s India Glycols Ltd & Ors.

.... Respondent(s)

ORDER

The Bench did not assemble today. Hence, list the matter on **30.08.2018.**

PS/Court Master

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